

44

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 932/(MAH)/2017

CORAM:

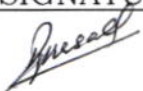
Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Marvell Mall Development Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| S. No. | NAME                   | DESIGNATION                                 | SIGNATURE  |
|--------|------------------------|---|--|
| 1      | Mr. Durgaprasad Pogari | Advocate<br>1/b PPS Legal<br>for Petitioner |  |

ORDER

CSP No.932/ 230-232/NCLT/MB/MAH/2017  
CSP No.933/ 230-232/NCLT/MB/MAH/2017  
CSP No.934/ 230-232/NCLT/MB/MAH/2017  
CSP No.943/ 230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 3.1.2018.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)